

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

EP-14 (ND)2017 in C.P. of 124(ND)2016

PRESENT: SMT. INA MALHOTRA  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY: Sh. Chetlur Sreenivasa Charlu V/s. Unitech Ltd.

SECTION OF THE COMPANIES ACT: 424 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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**Present:** Mr. Babanjeet Singh, Advocate for the Respondent

**Order**

At request of the Ld. Counsel for the Petitioner, the matter be  
adjourned to 23<sup>rd</sup> August, 2017.

  
(Ina Malhotra)  
Member (J)

(Sapna Bhatia)